## The 25th May, 2007

No. COOP (ORG) 106/2007.— Under Section 9 of the Arun chal Pradesh Cooperative Societies Act 1978 (Act 3 of 1979), a Cooperative Society under the name and style "Chitum Dene Multipurpose Cooperative Society Ltd., Jully village P.O. Itanagar Papum Pare district Arunachal Pradesh has been registered in my office and numbered as Coop (ORG) 106/2007 on this 25th day of May of the year two thousand seven Anno Domini.

The Bye-laws adopted by the society have also been registered.

#### Tahang Taggu, IAS Registrar, Cooperative Societies, Government of Arunachal Pradesh, Naharlagun.

## The 29th May, 2007

No. HMB (B) 35/06 (Part).—The Governor of Arunachal Pradesh is pleased to declare the following accommodations as subsidiary jails (Civil Prison) for the purpose of detention of Certificate debtors arrested under the Bengal Public Demand Recovery Act 1913 (Bengal Act No. 3 of 1913) as extended to the State of Arunachal Pradesh, with immediate effect and until further orders.

Name of District			Accommodation	
1.	Anjaw	_	1 RCC building under RD at Khupa.	
2.	Lohit	_	1 room in newly constructed District Jail, Tezu.	
3.	Lower Subansiri	_	1 room in the UTP cell of PS, Ziro.	
4.	Upper Subansiri	_	Cell No. 4 of the Judicial Custody, PS, Daporijo.	

K. K. Sharma, Commissioner (Home) , Government of Arunachal Pradesh, Itanagar.

# ORDER

#### The 31st May, 2007

No. PERS/AIS-22/2003.—In continuation of Govt. order No. PERS/AIS-20/2003 (pt) /3868 dated 17th May, 2007, the Governor of Arunachal Pradesh is pleased to order, Sri Gonesh Koyu, IAS (AGMU-91), Secretary (Horticulture, RWD etc) to hold the charge of the Department of GA/DA and SPO in addition to his existing charges with immediate effect until further order.

2. On taking over the charge of the Department of ¢A/DA & SPO by Sri Gonesh Koyu, IAS, Sri M. Pertin, IAS, Secretary (DoTC, LM&CA, Fisheries etc) shall automatically relieved from the additional charge of the Department of GA/DA and SPO.

Y.D. Thongchi, Secretary (Personnel), Government of Arunachal Pradesh, Itanagar.

# NOTIFICATION

# The 31st May, 2007

No. FOR/282/D-4/06/Pt/17,518-600.— Ministry of Agriculture, Department of Agriculture and Cooperation, Government of India has indicated institutional arrangements to be made by the State Governments for Implementing bamboo related developmental activities as per their suggestions contained in the Operational Guidelines of Centrally Sponsored Scheme of National Bamboo Mission.

Pursuant to the aforesaid, the State Government hereby notifies the constitution of following committees :-

- I. Bamboo Development Agency (BDA) for non-forest areas.
- II. District Level Agency of Bamboo (DLAB) for non-forest areas.
- III. State Bamboo Technical Support Group (SBTSG).

I. The composition of Bamboo Development Agency (BDA) shall be as follows :-

1. Director, Horticulture - Chairman-cum-Convener.

- 2. Director, Agriculture.
- 3. Director, Rural Development.
- 4. Director, Panchayati Raj.
- 5. Director, Textile Handloom and Handicrafts.
- 6. Director, Urban Development and Housing.
- 7. Director, Science and Technology.
- 8. DCF, Planning, Department of Environment and Forests.
- 9. Shri R. K. Taj, Scientist, State Forest Research Institute.